

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013  
CA No.

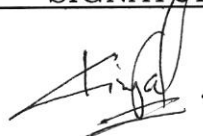

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Shri Asher K. Melamed  
V/s.  
M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Adv Kinjal Upadhyay	Adv for Respondent	
28	Adv Bhavik Salia ip Adv. Sudhan Amare	Adv for Petitioners	

**ORDER**

**T.C.P. No. 106/397-398/CLB/MB/MAH/2013**

1. The Learned Representatives of both the sides are present.
2. Seeking time to file Written Submissions. Since the parties have been heard, however, arguments have not yet been completed. Therefore, now be listed after Summer Vacation.
3. Adjourned to **5<sup>th</sup> June, 2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

**Dated: 03.05.2017**